

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/274/ (IB)/2017

NAME OF THE PETITIONER(S)

: MUDIT BHATNAGAR

NAME OF THE RESPONDENT(S)

: ECOFIL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel to Petitioner S. Jewin

S. ASWINI
FOR Mandalk
Associates

ORDER

Counsel for the petitioner present and prayed time to make submissions in regard to securing some more information about the respondent and also for filing additional documents in support of the petition. Time is extended at request. Put up on 16.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc